

<i>Sl. No.</i>	<i>State</i>		<i>District</i>		<i>Block</i>
1	2		3		4
	Dadra & Nagar Haveli	416.	Dadra & Nagar Haveli	825.	Dadra & Nagar Haveli
	Lakshadweep	417.	Lakshadweep	826.	Amini
				827.	Minicoy
	Pondicherry	418.	Pondicherry	828.	Oulgaret
				829.	Ariankuppam

New Wage Board for Journalists*[English]*

2075. SHRI BARE LAL JATAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a new wage board for the journalists and to provide interim relief to them;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) There is no such proposal.

(b) Does not arise.

(c) The recommendations of the Bachawat Wage Boards and the Notification issued by the Government in this regard have been challenged by some newspaper establishment in the Supreme Court and it would be appropriate to await the outcome.

Transport Facilities in Bangalore

2076. SHRI V. SREENIVASA PRASAD:
SHRI M.V. CHANDRASHEKARA MURTHY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Rail India Technical and Economic Services has suggested various measures to ease congestion and provide smooth transport facilities for the citizens in Bangalore;

(b) if so, the details thereof;

(c) whether the Union Government have since taken any decision on the suggestions of the RITES; and

(d) if so, the details thereof and the steps the Government propose to take to ease congestion in Bangalore?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUN-ACHALAM): (a) to (d). The Bangalore Metropolitan Regional Development Authority had entrusted to Rail India Technical and Economic Services Ltd., (RITES) in May 1988 the preparation of a techno-economic feasibility report on the Bangalore Urban Transport Project. The Govt. of Karnataka have not yet sent any detailed project report to the Government of India on this.

Promotion of Small and Tiny Industrial Units

2077. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) whether the packages promised for encouraging the Small and Tiny Industrial Units in the New Industrial Policy have been finalised;

(b) if so, the details thereof; and

(c) if not, the likely date by which it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). A separate package for the promotion of Tiny Enterprises, envisaged in the Policy Measures for Promoting and Strengthening Small, Tiny and Village Enterprises laid in Parliament on 6.8.1991 is yet to be finalised in consultation with concerned Ministries/Departments, etc.

Norms for Allocating Funds under IRDP

2078. SHRI SUDHIRSAWANT: Will the PRIME MINISTER be pleased to state:

(a) the norms followed for grant of funds/subsidy to beneficiaries of the IRDP;

(b) whether there are any special norms for the people located in hilly and backward

areas; if not, the reasons therefor;

(c) the norms followed to determine the income groups;

(d) whether the old scheme of allocation of funds based on income are outdated and need revision; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The target group for IRDP comprise small farmers, marginal farmers; rural artisans and other who are below the poverty line. For assistance under IRDP the prospective beneficiary should be identified by a gram sabha and the application should be forwarded by officials and sanctioned by the banks. The small farmers are entitled to 25% subsidy, the marginal farmers, rural artisans and other to 33 4/3% subsidy subject to monetary ceilings of Rs. 3000 in normal areas and Rs. 4000 in Drought Prone Area Programme/Desert Development Programme Areas. The Scheduled Castes, Scheduled tribes and the physically handicapped are entitled to 50% subsidy subject to a ceiling of Rs. 5000/-.

(b) The absolute ceilings on subsidy under IRDP are higher than other areas in Drought Prone and Desert Areas. Also, the extent of subsidy admissible to Scheduled Tribes, who are generally located in hilly areas in large numbers, is also higher than those available to the general category of IRDP beneficiaries.

(c) The poverty line is defined according to the basic minimum calorie requirement per person per day separately for rural and urban areas. The monetary value at a given price level is used to determine the poverty line. In order to keep the focus of IRDP on the poorest of the poor from among those fami-